

That would be also a part of the proposal which we have in view.

Shri Viswanatha Reddy: May I know if anything is being granted in that direction?

Shri M. V. Krishnappa: We have asked the State Government to submit us a scheme and our experts are now going into the problem.

Shri Rami Reddy: Is it not a fact that rural electrification is demanded in Cuddapah, Kurnool, Anantapur and Chittoor for irrigation purposes?

Shri M. V. Krishnappa: I said that rural electrification is necessary everywhere in Rayalaseema, but especially in the area Madanapalle, Vayalpad, Punganur and Kelchir, which are, Sir, parts of your constituency. It is an upland where there are no big rivers at all. So, the only alternative is to have lift irrigation from the wells and thereby irrigate the land.

12 hrs.

Mr. Speaker: Because I cannot ask any questions, hereafter whenever any question relating to my district comes, he will answer for my constituency also.

Roads in Assam

*915. **Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether India is one of the countries which have formed a Regional Transport Organisation to build roads in Assam under the auspices of ECAFE; and

(b) if so, what are the details of this programme?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The Government of India have no information about the formation of a Regional Transport Organisation for building roads in Assam under the auspices of ECAFE.

C.H.S. Scheme for M.Ps.

*916. **Shri Ram Krishan Gupta:** Will the Minister of Health be pleased to state:

(a) whether it is a fact that there is great rush on the C.H.S. dispensaries opened for Members of Parliament; and

(b) if so, the steps taken or proposed to be taken to make adequate arrangements?

The Minister of Health (Shri Karmarkar): (a) No, Sir.

(b) Does not arise.

Shri Ram Krishan Gupta: In view of the fact that other persons are also allowed to attend these CHS dispensaries, may I know whether there is any proposal to increase the present staff?

Shri Karmarkar: The load on the present staff as it is in those three dispensaries set up for Members of Parliament does not justify the increase in staff, but it is much less than on an average CHS dispensary.

WRITTEN ANSWERS TO QUESTIONS

Dalli-Rajhara-Bhilai Line

*895. **Shri Vidya Charan Shukla:** Will the Minister of Railways be pleased to state:

(a) whether the Dalli-Rajhara-Bhilai railway line was again disrupted this year during the monsoon;

(b) if so, for how many days the iron-ore trains could not use the lines;

(c) what is the estimated loss suffered by the Railways in freight and in restoring the line for normal use?

The Deputy Minister of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) Train services were suspended due to subsidence on three different occasions totalling to a period of 97 hours.

(c) Approximately Rs. 25,000 and Rs. 10,000 respectively.

Power Schemes in Third Five Year Plan

*898. **Shri Kодиyan:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Centre has given sanction to State Governments to take up the work of certain power schemes included in the Third Five Year Plan even before the Second Five Year Plan ends;

(b) if so, the reasons for the early execution of these schemes;

(c) whether any such scheme has been sanctioned in Kerala; and

(d) if so, the names of the schemes and the nature of work to be completed during the Second Five Year Plan?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). To remove the power shortage conditions which are likely to prevail in the early years of the Third Plan in certain States, sanction has been accorded for commencing preliminary works of certain Third Plan Power schemes in the Second Plan itself.

(c) Yes, Sir.

(d) Preliminary works on the Pamba-Kakki Hydro-Electric Scheme.

Damage to Goods in Transit

Shri Sadhan Gupta:

*900. **Shri Osman Ali Khan:**

Pandit D. N. Tiwari:

Will the Minister of Railways be pleased to state:

(a) whether it has been decided to accept the recommendation of the Railway Freight Inquiry Committee that the Railways should accept liability for shortage or damage to goods while in transit; and

(b) if so, from which date this recommendation will be given effect to?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) According to the existing law the liability of the Railway for shortage or damage to goods in transit is that of a bailee. The recommendation of the Railway Freight Structure Enquiry Committee that Railways assume liability of a common carrier instead of that of a bailee has been accepted.

(b) Necessary legislation is being sponsored in the near future and the change over will be given effect to as soon thereafter as possible.

Irrigation and Power Projects

*901. { **Shrimati Renuka Ray:**
Shri Rajendra Singh:
Shri Hem Barua:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that at the meeting of the Co-ordination Board, the Minister of Irrigation and Power has stated that many projects had been imperfectly investigated before they were set in operation; and

(b) if so, what machinery has been set up to see that full and complete investigations are made as speedily as possible?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Minister had stated that in the first two plans, some of the projects had not been thoroughly investigated and that at times State Governments had urged consideration of schemes even before the completion of all the necessary steps.

(b) (i) At the instance of the Government of India, investigation units have been set up in almost all the States.

(ii) Provision has been made separately in the State Plans for surveys and investigations.